

**HIGH COURT OF TRIPURA
AGARTALA**

No. F.4(37)-HC/VOL-I/2021/50

Dated, Agartala, the 4th January, 2021

ORDER

Hon'ble the Chief Justice has been pleased to order that henceforth if any Judgment and / or Final Order is uploaded in the High Court CIS by any Private Secretary after office hours then the same should be informed to the System Analyst/Programmer of the Computer Section as soon as it is done so that replication of data may be done in the same evening after uploading of the Judgment/Final Order.

Sd/-
(D.M. Jamatia)
REGISTRAR GENERAL

No. F.4(37)-HC/VOL-I/2021/ 51-80

Dated, Agartala, the 4th January, 2021

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship.
4. The Secretary to Hon'ble Mr. Justice SG Chattopadhyay, Judge, High Court of Tripura for kind appraisal of His Lordship.
5. The Registrar (Vigilance), High Court of Tripura, Agartala for information.
6. The Registrar (Judicial), High Court of Tripura, Agartala for information.
7. The Registrar (Admn. P & M), High Court of Tripura, Agartala for information.
8. The Joint Registrar, High Court of Tripura, Agartala for information.
9. The Deputy Registrar(Judicial) –cum- CPC, High Court of Tripura, Agartala for information.
10. All the Deputy Registrars, High Court of Tripura, Agartala.

11. The Chief Librarian, High Court of Tripura, Agartala.
12. All the Private Secretaries to the Hon'ble Chief Justice and the Hon'ble Judges of the High Court of Tripura for information and necessary action.
13. All Assistant Registrars of the High Court of Tripura, Agartala.
14. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is requested to upload this Order in the website of the High Court of Tripura.**
15. All the Superintendents, High Court of Tripura, Agartala.
16. The Court Master(s), High Court of Tripura, Agartala.
17. The Bench Clerk(s), High Court of Tripura, Agartala.
18. Order File.

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